

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

127. I.A. 96/2023 IN

C.P.(IB)-751/MB/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.03.2024**

NAME OF THE PARTIES: Tata Capital Financial Services Limited

V/s.

Sunil Sarojbhai Shah

SECTION 95(1) OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **06.05.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

Sd/-

LAKSHMI GURUNG
Member (Judicial)

//NSW//